

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1994
ANSWERED ON:08.03.2011
SMUGGLING OF EXPLOSIVES
MUTTEMWAR SHRI VILAS BABURAO

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of transborder smuggling of explosives including Ammonium Nitrate in the various parts of the country;
- (b) if so, the details thereof, item-wise, State-wise;
- (c) the details of explosive seized, persons arrested/convicted in this regard; and
- (d) the action being taken by the Government to check such incidents in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a), (b) & (c): As per available reports, the quantity of explosives seized in States along the Broder is annexed as a Statement. Information on persons arrested/ convicted in this regard is not centrally maintained.

(d): The Govt. of India has, inter-alia, taken the following steps to check smuggling of explosives:

- (i) Effective domination of the borders by carrying out round- the-clock surveillance & patrolling (on foot, by boats and vehicles), laying Nakas (border ambushes) and by deploying observation posts all along with international border.
- (ii) Erection of fencing along the international border and floodlighting of the border to enhance the observation during night.
- (iii) Random checking of persons and vehicles crossing the border on the basis of specific intelligence.
- (iv) Introduction of High-Tech Surveillance equipment for further enhancing border domination.
- (v) Upgradation of Intelligence network and coordination among various agencies.

STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.1994 FOR 08.03.2011

STATE-WISE EXPLOSIVES SEIZED (IN KG.)

YEAR	JAMMU & KASHMIR	ASSAM	MEGHALAYA	MANIPUR	NAGALAND	MIZORAM	TRIPURA
2008	0	225	0	1	2	0	0
2009	0	2.725	0	0	0	0.5	0
2010	1.5	0	0.56	0.115	0	0	23